

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj  
(for) R. VENKATACHARAN

Counsel for  
Respondents 1, 2 & 6

for R1

G. SENTHIL KUMAR  
for Mr. S. SETHURAMAN

FOR RESPONDENT NO.3

G. Senthil Kumar

G. Senthil Kumar  
23/12/16

**ORDER**

Counsel for petitioner called but absent. Shri R Prithviraj, counsel for R1, R2 & R6 present and filed vakalat and counter on behalf of R6. He is directed to serve a copy of the counter to the other side. Shri G Senthil Kumar, counsel representing R3 present and sought time for filing vakalat for R3. Time extended at request with a direction to file counter on behalf of R3. Put up on 19.01.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)